

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).19949-19950/2015

(Arising out of impugned final judgment and order dated 09/02/2015 in RP No. 10/2015 03/12/2014 in OP No. 117/2014 09/02/2015 in OP No. 117/2014 passed by the High Court of Kerala at Ernakulam)

BEENA R.

Petitioner(s)

VERSUS

THE KERALA PUBLIC SERVICE COMMISSION & ORS.

Respondent(s)

(with office report)

Date : 05/04/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Abhilash M.R.,Adv.
Mr. Ranjan Kumar,Adv.

For Respondent(s) Mr Vipin Nair,Adv.
Mr. P.B. Suresh,Adv.
Mr. Abhay Pratap Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after two weeks.

(NARENDRA PRASAD)
COURT MASTER

(SUMAN JAIN)
COURT MASTER